

Chairperson and Members) Rules, 2024.

- (2) G.S.R. 321(E)., dated the 13th June, 2024, publishing the Mediation Council of India (Travelling and other Allowances for Part-time Chairperson and Part-time Members) Rules, 2024.
- (3) G.S.R. 322(E)., dated the 13th June, 2024, publishing the Mediation Council of India (Forms and Manner of Annual Statement of Accounts) Rules, 2024.

[Placed in Library. For (1) to (3) See No. L. T. 214/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Legal Affairs) Notification No. A-60011/4/2024-Admin-IIAC., dated the 7th June, 2024, publishing the India International Arbitration Centre (Conduct of Micro and Small Enterprises Arbitration) Regulations, 2024, under Section 32 of the India International Arbitration Centre Act, 2019.

[Placed in Library. See No. L. T. 215/18/24]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table—

(i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 2215(E)., dated the 7th June, 2024, amending the Principal Notification No. S.O. 1533(E), dated the 14th September, 2006, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 260/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 75(E)., dated the 30th January, 2024, publishing the Environment (Protection) Amendment Rules, 2024, under Section 26 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L. T. 261/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 2409(E)., dated the 21st June, 2024, amending the

Principal Notification No. S.O. 2340(E), dated the 16th June, 2021, issued under Section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L. T. 261/18/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986:-

- (1) G.S.R. 807(E), dated the 30th October, 2023, publishing Plastic Waste Management (Second Amendment) Rules, 2023, along with delay statement.
- (2) G.S.R. 201(E), dated the 14th March, 2024, publishing Plastic Waste Management (Amendment) Rules, 2024.

[Placed in Library. For (1) and (2) See No. L. T. 259/18/24]

STATEMENT BY MINISTER

Status of implementation of Recommendations/Observations contained in the 250th Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I lay the statement regarding Status of implementation of Recommendations/Observations contained in the 250th Report of the Department-related Parliamentary Standing Committee on Home Affairs on Action Taken by the Government on the Recommendations/Observations contained in the 243rd Report of the Committee on Demands for Grants (2023-24) of the Ministry of Development of North Eastern Region.

[Placed in Library. See No. L. T. 191/18/24]

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Now, announcement regarding lunch hour. Hon. Members, the Business Advisory Committee has allotted twenty hours for discussion on the Union Budget, 2024-25 and the Budget of Union Territory of Jammu and Kashmir, 2024-25, which commenced yesterday and, so far, only three hours' discussion has taken place.